

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 29.11.2021 (MONDAY)

COURT –IV (VIRTUAL MODE)

10:25 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

### For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 112 of 2021	Bimlesh Bhardwaj and Ors. Vs. Value Infratech India Pvt. Ltd. (Through its Resolution Professional Sanjay Kumar Singh)	Piyush Singh	Sanjay Kr. Singh (R1 & R2) Saurabh Kalia (R4)

After rising the Bench of Chairperson Court assembled at 10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

### For Hearing

2.	Comp. App. (AT) (Ins) No. 1407 of 2019 <b>(PH)</b>	Srei Infrastructure Finance Ltd. Vs. Ashish Chhawchharia & Anr.  <b>With</b>	Raghavendra M. Bajaj	Deep Roy -R1 Siddharth KantCOC
3.	Comp. App (AT) (Ins) No. 1528 of 2019 <b>(PH)</b>	IDBI Bank Ltd. Vs. Resolution Professional of Odisha Slurry Pipeline Infrastructure Ltd. & Anr.  <b>With</b>	Misha	Rony John-R1
4.	Comp. App. (AT) (Ins) No. 591 of 2020 <b>(PH)</b>	SREI Infrastructure Finance Ltd. Vs. Ashish Chhawchharia  <b>With</b>	Prateek Kumar	Ritu Bhalla
5.	Comp. App. (AT) (Ins) No. 593 of 2020 <b>(PH)</b>	SREI Multiple Asset Investment Trust Vs. IDBI Bank Ltd. & Ors.  <b>With</b>	Arijit Mazumda	Sudhir Sharma
6.	Comp. App. (AT) (Ins) No. 02 of 2021 <b>(PH)</b>	Government of India, through Office of the Assistant Commissioner, GST & Central Tax, Cuttack-II Division Vs. Ashish Chhawchharia Resolution Professional in the Matter of Odisha Slurry Pipeline Infrastructure Ltd. & Ors.	Prasenjeet Mohapatra	Jasveen Kaur-R2 Ruby Ahuja-R3

7.	I.A. No. 2038 of 2021 in Contempt Case (AT) No. 07 of 2020 in Comp. App. (AT) (Ins) No. 1016 of 2019	Tata Motors Finance Ltd. Vs. Vishal Gupta & Ors.	Rajiv Malik Amarjit Singh Bedi	Akshay Ringe Nitish Ojha
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**02:00 PM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

**For Judgment**

8.	Comp. App. (AT) (Ins) No. 147 of 2021	Aseem Srivastav Vs. ICICI Bank Limited and Anr.  <b>With</b>	Eshna Kumar	Anand Shankar Jha Girish Bhardwaj Shubham Tripathi-R1
9.	Comp. App. (AT) (Ins) No. 378 of 2021	Kotak Mahindra Bank Ltd. Vs. ICICI Bank Ltd. & Anr.	Shikhar Kumar	Anand Shankar Jha CA Jitendra Lohia Manju Bhuteria-R2 Suresh Dutt Dobhal

**For Hearing**

10.	Comp. App. (AT) (Ins) No. 334 of 2021  <b>(PH)</b>	Sun Pharmaceutical Industries & Anr. Vs. Sumit Binani & Anr.	Shyam Kumar	Sanjay Kapur Arjun Asthana-R1 V.M. Kannan-R2 Jishnu Chowdhury-RP
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By order of Hon'ble Chairperson

-sd/-  
Registrar